

O.A. 257/2000

9.10.2000

Hon'ble Mr. Justice R.R.K. Trivedi V.C.  
Hon'ble Mr. S. Dayal, A.M.

List has been revised. Nobody is present  
to press this ~~application~~ application.

Sri G.P. Agarwal counsel for the respondents  
is present.

The application is dismissed for default.  
No order as to costs.

A.M.

V.C.

Nafees.

SI. 8.2000.

Hon'ble Mr. Justice R.R.K. Trivedi V.C.  
Hon'ble Mr. S. Dayal, A.M.

Sri T.S. Pandey for the applicants, Sri R.A.  
Adarsh for the respondents, Learned counsel for  
the applicants,敬请 and to dismiss the application  
within two weeks of this R.A.  
Date for final hearing on submission  
of facts on 9.10.2000.

M.L.

M.A.

Nafees.